

**Demarcation of Indo-Pakistan Border**

- \*12. { Shri Vidya Charan Shukla:  
Shrimati Masida Ahmed:  
Shri Raghunath Singh:  
Shri Damar:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1241 on the 16th March, 1959 and state:

(a) the further progress made in regard to the demarcation of Indo-Pakistan border;

(b) whether the Patharia Forest area has since been demarcated;

(c) the steps taken to get the forcible occupation of Tukurgram by Pakistan vacated;

(d) whether it is a fact that the Pakistan Government have made some claims on a portion of Rann of Cutch on the Western border; and

(e) if so, what is the present position in this respect?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) A statement showing the progress is laid on the Table of the House [See Appendix I, annexure No 1]

(b) No, Sir.

(c) The Pakistan Government have been urged to arrange a meeting between the Chief Secretaries of Assam and East Pakistan, as envisaged in the Agreement between the Prime Ministers of India and Pakistan in September, 1958.

(d) Yes, Sir.

(e) In a Note to the Government of Pakistan in February, 1959, it was pointed out that the claims were groundless and fanciful. No reply has been received to this Note.

**Demarcation of Boundary**

\*43. Shri Subiman Ghose: Will the Prime Minister be pleased to state:

(a) whether any map has been published in pursuance of Annexure B of

the Radcliffe Award regarding Bengal and Sylhet;

(b) if so, under whose supervision and authority the map has been published;

(c) the basis on which demarcation of boundary between Bengal and Sylhet has been done; and

(d) if the reply to part (a) be in the negative, why no steps were taken for its publication up till now?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) to (d). The Radcliffe Awards did not enjoin either the Government of India or the Government of Pakistan to publish any maps in accordance with the Annexures to the Awards. These Annexures, in so far as they consisted of maps, were appended to the Awards purely for purposes of illustration, and it was specifically stated in the Awards that, if there was any divergence between the description and the map annexed, the description should prevail.

The Radcliffe Award on the boundary between West Bengal and East Pakistan contained an Annexure 'B', being the relevant map. This Annexure did not deal with Sylhet, the relevant map in which case was the map marked 'A', attached to the Radcliffe Award on the partition of Sylhet district.

Demarcation of the West Bengal—East Pakistan boundary has been undertaken in accordance with the description contained in the Radcliffe and Bagge Awards. Some 90 miles of this border have yet to be demarcated. Demarcation of the Cachar (Assam)—Sylhet sector remains suspended because of disputes relating to the Patharia Reserve Forest and the case of the river Kusyara. Detailed maps can be prepared only after demarcation has been completed.

**Shri Vidya Charan Shukla:** This question of transfer of territories as envisaged by the Nehru-Noon Agreement was referred by the Union President to the Supreme Court. Has any